

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) NO. 363/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		PNB -Vs- Divyajyoti Sponge Iron (P) Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ranajit Chowdhury Applicant
Advocate

R. Chowdhury
12/7/17.

ORDER

Ld. Counsel for the petitioner is present.

Petitioner has filed this petition under section 7 of IBC 2016. In view of the order passed by the NCLAT in the case of Innovative Industries Ltd., notice is necessary to be served on the Corporate Debtor. Therefore, petitioner is directed to serve the notice by hand as well as through Speed Post and E-mail on the Corporate Debtor within 7 days from today and file an affidavit of service by 21/07/2017. In addition to this Registrar is directed to send the notice to the Corporate Debtor through E-mail.

List the matter on 21/07/2017 for arguments.

VPS
(Vijai Pratap Singh)
Member (J)